

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 10490/2023

[Arising out of impugned final judgment and order dated 25-05-2023 in CRLA No. 8093/2008 passed by the High Court of Judicature at Allahabad]

DINESH KUMAR YADAV

Petitioner(s)

VERSUS

KRISHNA KUMAR & ORS.

Respondent(s)

(IA No. 160389/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 4701/2024 - EXEMPTION FROM FILING O.T. AND IA No. 160387/2023 - EXEMPTION FROM FILING O.T.)

WITH

SLP(Cr1) No. 7385/2024 (II)

(IA No. 109992/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT AND IA No. 109995/2024 - EXEMPTION FROM FILING O.T.)

Date : 18-02-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) :Mr. Jayesh K. Unnikrishnan, Adv.
Mr. Aviral Kashyap, AOR
Mr. Prabhsharan Singh Mohi, Adv.
Ms. Sasmita Tripathy, Adv.
Ms. Smriti Parija, Adv.
Ms. Gitanjali Tripathy, Adv.

Mr. Santosh Kumar, Adv.
Mr. Ayush Anand, AOR
Ms. Bhavya Tyagi, Adv.
Mr. Monu Kumar, Adv.
Mr. Piyush Dwivedi, Adv.

For Respondent(s) :Mr. Santosh Kumar, Adv.
Ms. Bhavya Tyagi, Adv.
Ms. Ashta Arya, Adv.
Mr. Hirnimal Singh, Adv.
Mr. Krishan Kant Kumar, Adv.
Ms. Neelam Singh, AOR

Mr. Garvesh Kabra, AOR
Ms. Charu Singhal, Adv.
Mr. Antrish Singh, Adv.
Mrs. Pooja Kabra, Adv.

Mr. Jayesh K. Unnikrishnan, Adv.
Mr. Aviral Kashyap, AOR
Mr. Prabhsharan Singh Mohi, Adv.
Ms. Sasmita Tripathy, Adv.
Ms. Smriti Parija, Adv.
Ms. Gitanjali Tripathy, Adv.

UPON hearing the counsel the Court made the following
O R D E R

A request for adjournment has been made on the ground of personal difficulty of learned counsel for the respondents-accused in Special Leave Petition (Cr1.) No.10490 of 2023.

As prayed, list these matters after two weeks.

(NEETU KHAJURIA)
ASTT. REGISTRAR-cum-PS

(RANJANA SHAILEY)
COURT MASTER